

## JUDGE'S ROSTER W.E.F 16.12.2020

<b>Court No.</b>	<b>Bench</b>	<b>Assignment</b>
Court I  Electricity Bench	Hon'ble Smt. <b>Justice Manjula Chellur</b> , the Chairperson  <b>AND</b>  Hon'ble Shri <b>Ravindra Kumar Verma</b> , Technical Member Electricity.	All matters in connection with the <b>Electricity Act</b> and the <b>Energy Conservation Act</b> assigned to <b>Court-I.</b>  <b>[MONDAY AND WEDNESDAY]</b> <b>[11.00 AM TO 01.30 PM]</b>  <b>FRIDAY</b> <b>AFTER PNG BENCH matters are over</b>
Court I  Petroleum Bench	Hon'ble Smt. <b>Justice Manjula Chellur</b> , the Chairperson  <b>AND</b>  Hon'ble Dr. <b>Ashutosh Karnatak</b> , Technical Member – (P & N.G.).	All matters in connection with the <b>Petroleum Act</b> assigned to <b>Court-I.</b>  <b>[FRIDAY]</b> <b>[11.00 AM to 01.30 PM]</b>
Court II  Electricity Bench	Hon'ble Shri <b>Ravindra Kumar Verma</b> , Technical Member– Electricity  <b>AND</b>  Hon'ble Shri <b>Justice R.K.Gauba</b> ,	All matters in connection with the <b>Electricity Act</b> and the <b>Energy Conservation Act</b> assigned to <b>Court-II.</b>  <b>[Tuesday AND Thursday]</b> <b>[11.00 AM TO 01.30 PM]</b>

	Judicial Member	
Court II Petroleum Bench	Hon'ble Shri <b>Justice R.K.Gauba</b> , Judicial Member  <b>AND</b>  Hon'ble Dr. <b>Ashutosh Karnatak</b> , Technical Member – (P & N.G.).	All matters in connection with the <b>Petroleum Act</b> assigned to <b>Court-II</b> .  <b>[WEDESDAY]</b> <b>[11:00 AM TO 1:30 PM]</b>